NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/679/(IB)/2017

NAME OF THE PETITIONER(S)

: DNEPRO ADVISORY PVT LTD

NAME OF THE RESPONDENT(S)

: ANKIT ISPAT PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Gerffanjalli T For Aiyar & Dolia C. Kathirudayan

Respondent Presisioner

Grethanjalli I.
M/s Gupsta & Ron

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file counter. At request, time is enlarged with the direction to file counter within next date of hearing by providing copy to the other side. Matter is posted for final arguments. Put up on 03.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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